

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 611  
IB-164/ND/2023

**IN THE MATTER OF:**  
**Bank of Maharashtra**

...PETITIONER

**Vs**

**Mrs. Pinki Gupta**

...RESPONDENT

**Section**  
**U/s 95(1) of IBC, 2016**

**Order delivered on 10.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant** : Adv. Raman Tomar  
**For the RP** : Adv. Nibruti Samal

**ORDER**

Ld. Counsel on behalf of the Resolution Professional is present and submitted that the report under Section 99 has already been filed and the same is listed for hearing on 12.06.2024. Main matter may also be listed on **12.06.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**